

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 149

Cevaat No. 10/2024
&
CP/22(CH)2024

IN THE MATTER OF:

Rajesh Kumar

...

Petitioner

Vs.

**Shiv Shakti Fibres Private
Limited**

...

Respondent

Under Section: 241(1), 242(4) CA 2013

Order delivered on 07.06.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 09.08.2024.

Sd/-

Court Officer

Mamta

07.06.2024.